

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2717  
ANSWERED ON:10.08.2005  
OBSCENITY ON MOBILE PHONES  
Khairi Shri Chandrakant Bhaurao

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

:-

- (a) whether the government is aware of the obscenity on mobile phones;
- (b) if so, the details thereof;
- (c) whether the Government proposes to make amendments in the Information Technology Act, 2004, to check obscenity on mobile phones; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(DR. SHAKEEL AHMAD)

(a) and (b): Several leading newspapers in the country have brought out reports about transmitting and communication of Multi Media Messages (MMS) and images on mobile phones.

(c) and (d): Publishing of information, which is obscene in electronics form, is already covered under Section 67 of the Information Technology Act, 2000.